

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 1710 OF 2019 IN
DFR NO. 2288 OF 2019 IN
APPEAL NO. 16 OF 2018**

Dated: 15th October, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of:

Sembcorp Energy India Ltd.

.... Appellant(s)

Versus

Central Electricity Regulatory Commission & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Abhishek Kumar
Mr. Divyanshu Bhatt

Counsel for the Respondent(s) :

ORDER

Issue notice on IA as well as main petition. Dasti, in addition, is permitted.

List the matter on **28.11.2019.**

**(Ravindra Kumar Verma)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

mk/pk